

19.2.04

On filing a Memo dated 19.2.04, learned Counsel for the applicant seeks permission to withdraw the O.A. with liberty to file a better one. The prayer is allowed. O.A. is dismissed as withdrawn.

Shri R.C. Rathi, learned S.C. is present and heard.

[Signature]
Vice-Chairman 9/2

✓
Copies of
order on 19.2.04
prepared for
counsel for
both sides

ln
18/2

[Signature]
S. J. 13/2/04